Pilot Survey on Peacock Population in Gujarat and Rajasthan

†2082-C. SHRI NARASINGHA PRASAD NANDA:
SHRI DINESH GOSWAMI:
DR. V. P. DUTT:

Will the PRIME MINISTER be pleased to state:

(a) whether a pilot survey on peacock population was conducted by the Zoological Survey of India in Gujarat and Rajasthan;

(b) if so, what are the findings of the survey about the estimated availability of peacock tail feathers; and

(c) if so, what are the recommendations of the survey for export of this wants forest product for which there is no internal use.

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The annual availability of tail feathers was estimated as 22 quintals in Gujarat and 39 quintals in Rajasthan.

(c) The Survey did not make any recommendation for export of this item. As regards internal use, considerable, use can be made of the product for handicraft items like hand fans.

भारतीय कम्पनियों में कार्य करने के लिये जापान के राष्ट्रिकों को विजा का जारी किया जाना

2082-घ. श्री लाखन सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) भारत में चल रही विदेशी कम्पनियों में काम करने के लिए विजा लेने हेतु विदेशी राष्ट्रिकों पर कौन से नियम लागू होते हैं; और

(ख) जनवरी 1977 से दिसम्बर, 1978 के बीच महाराष्ट्र पश्चिमी बंगाल तमिलनाडु तथा दिल्ली के संघ राज्य क्षेत्र मे, आने के लिये जापानी कितनी अर्जियां प्राप्त हुई ?

†[**Issue of visa in Japanese Nationals for working in Indian Companies**

‡2082-D. SHRI LAKHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the rules which govern the foreign nationals for obtaining visa to enable them to work in foreign companies operating in India; and

(b) what is the number of applications received from Japanese nationals during the period from January, 1977 States of Maharashtra, West Bengal, Tamil Nadu and the Union Territory of Delhi?]

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) विदेशियों से वीजा के लिए प्रार्थनाओं पर यात्रा का उद्देश्य, किये जाने वाले कार्य और भारत यात्रा के कारणों को ध्यान में रखते हुए व्यक्तिगत गुणादोष के आधार पर विचार किया जाता है । कोई कार्य करने के लिए वीजा, सम्बन्धित तक की मंत्रालयों की सिफारिश पर निश्चित अवधि के लिए दिए जाते हैं ।

(ख) जनवरी, 1977 से दिसम्बर, 1978 तक महाराष्ट्र पश्चिम बंगाल, तमिलनाडु राज्यों तथा दिल्ली संघ शसित

†[ ] English translation.

†Previously Unstarred Question 1970 Transferred from the 21st March, 1979.

‡Previously Unstarred Question 2136 transferred from the 23rd March, 1979.